

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 254/2013
& IA-339/2013 & IA-340/2013**

Dated : 10th November, 2014

**Present:- Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surender Kumar, Judicial Member**

In the matter of :

Dakshin Haryana Bijli Vitran Nigam Ltd. ... Appellant(s)

Versus

M/s Toshiba Corporation of India & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. G. Sai Kumar
Mr. Samir Malik
Ms. Sowmya Sai Kumar

Counsel for the Respondent(s) : Mr. Vishal Gupta
Mr. Kumar Mihir
Mr. Avinash Menon

ORDER

We have heard learned counsel for the Appellant for sometime. Post the matter for further hearing on **02nd December, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

Jps/Vg